<u>COURT-I</u>

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

IA NO. 696 OF 2017 IN DFR NO. 2606 OF 2017

Dated: 21st September, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

Coastal Energen Private Limited Vs.		 Appellant(s)
Central Electricity Regulatory Commission & Ors.		 Respondent(s)
Counsel for the Appellant(s)	: Matrugupta Mishra Mr. Mr. Hemant Singh Ms. Shikha Ohri	
Counsel for the Respondent(s)	:	

<u>ORDER</u>

<u>IA NO. 696 OF 2017</u>

(Appln. for condonation of delay in filing the appeal)

Issue notice to the Respondents returnable on 27.09.2017. Dasti, in addition, is permitted.

List the matter on 27.09.2017.

(I. J. Kapoor) Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/vt